

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-118**  
CAA-60(ND)/2020

**IN THE MATTER OF:**  
Blackie & Son (Calcutta) Pvt Ltd

....APPLICANT

**SECTION**  
U/s. 230-232

**Order delivered on 06.11.2020**


**CORAM:**  
CH. MOHD. SHARIEF TARIQ  
MEMBER (JUDICIAL)  
SHRI NARENDER KUMAR BHOLA  
MEMBER (TECHNICAL)

**PRESENT:**  
For the Applicant :  
For the OL :  
For the RD :  
For the Intervener :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 04.12.2020.

  
(Madhu Narula)  
Court Officer